

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 5/8/04....

Registration No. OA 675/03

Leajendra Singh Applicant (s)

VERSUS

..... Respondent (s)

A copy of the ORDER dated 22/5/04 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

OA 675/03

22.7.04
(19)

Shri S.L.Vishwakarma for the applicant
Shri Y.I.Mehta rep. by Shri D.S.Patel for
the respondents.

Learned counsel for the applicant seeks
permission to withdraw this OA with
liberty to approach the Tribunal.

Permission is granted with liberty to
approach the Tribunal if he feels aggrieved
and if so advised.

The OA is dismissed as withdrawn.

Sd/-

Madan Mohan
JM

Sd/-

M.P.Singh
VC

aa.

सत्य प्रतिलिपि

① SL Vishwakarma
Adv.

3-8-04

बनुभाम अधिकारी

के.प. अ. जबलपुर (म.प्र.)

SC

18/med/04
3-8-04

OM

② YI Mehta
Adv.